

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No.132 of 2020

In the matter of :

C R Badrinath

...Appellant

Vs.

Eight Capital India(M) Ltd. &Anr.

...Respondents

Present:

Appellant: Mr. Krishnendu Datta and Mr. Ravi Raghunath, Advocates.

Respondent: Mr. Mohit D. Ram and Mr. Sachin Kaushal,

Advocate for Respondent No.1

ORDER

18.02.2020 - Heard both the sides.

Judgment is Reserved.

The Learned counsels for both the parties are directed to file Written Submissions containing not more than three pages by **24th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member(Technical)

[Alok Srivastava]
Member(Technical)

sr/r/nn